

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2634
ANSWERED ON:11.03.2011
TAXES ON PETROLEUM PRODUCTS
Biswal Shri Hemanand ;Singh Shri Ganesh

Will the Minister of FINANCE be pleased to state:

- (a) the category-wise break-up of duties collected from petroleum products during each of the last three years;
- (b) whether tax on petrol, diesel and Liquefied Petroleum Gas in India is higher than that in the neighbouring countries;
- (c) if so, the details thereof and reasons therefor;
- (d) whether the Government is working on any action plan for reducing the price of such items particularly petrol by reducing tax on it;
- (e) if so, details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a): The Category wise breakup of the Central Excise duties and Customs duties collected from petroleum products during last three years is enclosed as Annexure-I
- (b) & (c): Details of retail selling prices, ex-tax price and taxes in India and neighbouring countries in respect of Petrol and Diesel are enclosed as Annexure-II. In respect of Liquefied Petroleum Gas, the details of taxes for neighbouring countries are not available. However, retail selling prices of LPG cylinder in India and neighbouring countries are also mentioned in the said Annexure-II.
- (d) to (f): No, Sir. There is no such proposal. Currently, pricing of petrol is not controlled by Government.